

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).19422/2012

YOGENDRA KUMAR

Petitioner(s)

VERSUS

U.P.AVAS EVEM VIKAS PARISHAD & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 11/12/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr Neel Kamal Mishra, Adv.
Mr. Harish J. Jhaveri, Adv.

For Respondent(s)

Mr. Vishwajit Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Three weeks' time is granted as final chance to respondent Nos. 1 and 4 for filing counter affidavit.

In the meantime, appropriate steps for getting the notices re-issued to respondent Nos. 2 and 3 be taken.

List again on 17.1.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj